

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 615
IB-1625(ND)/2019

IN THE MATTER OF:

M/s. Ashmit Corporation Pvt. Ltd.

...PETITIONER

Vs.

M/s. Flexi Infotech Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

IA/376/2023

None appears on behalf of the Applicant. In the interest of justice, matter is adjourned to **05.03.2024** before the Regular Bench.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)